


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR SUPREME INNOVATIVE**  
**BUILDING PROJECTS PRIVATE LIMITED OPERATING IN THE REAL**  
**ESTATE BUSINESS IN MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| <b>RELEVANT PARTICULARS</b> |   |  |
|-----------------------------|---|--|
| 1.                          | Name of the corporate debtor along with PAN/ CIN/ LLP No.   | Supreme Innovative Building Projects Private Limited<br>CIN: U70102MH2009PTC196968<br>PAN: AAOCS0745F  |
| 2.                          | Address of the registered office  | Sharma Bungalow, Hiranandani Complex Bhd Lake Castle View Bldg, Powai, Mumbai City, Mumbai, Maharashtra, India, 400076.  |
| 3.                          | URL of website  | <a href="https://sibppl.stellarinsolvency.com/">https://sibppl.stellarinsolvency.com/</a>  |
| 4.                          | Details of place where majority of fixed assets are located   | N/A  |
| 5.                          | Installed capacity of main products/ services   | N/A  |
| 6.                          | Quantity and value of main products/ services sold in last financial year   | N/A, there is no revenue from operations in the company as is evident from its last available audited financial statements as on 31-03-2019.   |
| 7.                          | Number of employees/ workmen  | No information is received from the management of the Corporate Debtor.  |
| 8.                          | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | For details, please contact at:<br><a href="mailto:innovativesupreme@gmail.com">innovativesupreme@gmail.com</a><br><br>Visit website:<br><a href="https://sibppl.stellarinsolvency.com/">https://sibppl.stellarinsolvency.com/</a> |
| 9.                          | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:   | For details, please contact at:<br><a href="mailto:innovativesupreme@gmail.com">innovativesupreme@gmail.com</a><br><br>Visit website:<br><a href="https://sibppl.stellarinsolvency.com/">https://sibppl.stellarinsolvency.com/</a> |
| 10.                         | Last date for receipt of expression of interest   | May 21 <sup>st</sup> , 2024  |

  
**ANUP KUMAR SINGH**  
INSOLVENCY PROFESSIONAL  
IP Registration No.- IBBI/IPA-001/IP-P00153/  
2017-2018/10322

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| 11. | Date of issue of provisional list of prospective resolution  | May 30 <sup>th</sup> , 2024  |
| 12. | Last date for submission of objections to provisional list   | June 4 <sup>th</sup> , 2024  |
| 13. | Date of issue of final list of prospective resolution applicants   | June 14 <sup>th</sup> , 2024   |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | June 19 <sup>th</sup> , 2024   |
| 15. | Last date for submission of resolution plans   | July 20 <sup>th</sup> , 2024   |
| 16. | Process email id to submit EOI   | <a href="mailto:innovativesupreme@gmail.com">innovativesupreme@gmail.com</a> |

Sd/-  
**Mr. Anup Kumar Singh**  
Interim Resolution Professional  
IBBI Regn No.:- IBBI/IPA-001/IP-P00153/2017-2018/10322  
AFA Valid till: 23-12-2024  
Suite 1B, 1st Floor, 22/28A, Manoharpukur Road,  
Deshopriya Park, Kolkata - 700029.  
For Supreme Innovative Building Projects Private Limited- Under CIRP

Place: Kolkata  
Date: 04-05-2024

  
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